

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 1296# TO BE ANSWERED ON : 11.03.2025

Import of DAP

1296 #. SHRI SANJAY SINGH:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the percentage of country's Di-Ammonium Phosphate (DAP) supply imported from China and the changes occurred in this during the last five years;
- (b) the action plan formulated by Government to increase and expedite domestic fertilizer production capacity; and
- (c) the steps being taken by Government to stop the practice of forcing farmers to purchase other products along with DAP fertilizer?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a): The data in respect of import of DAP during last 5 years as reported by companies is as under:

Import of DAP			
Year	Quantity imported from China (in Lakh MT)	Total Quantity (in Lakh MT)	Percentage
2019-20	19.47	48.70	39.98
2020-21	11.44	48.82	23.43
2021-22	18.15	54.62	33.23
2022-23	12.17	65.83	18.49
2023-24	22.28	55.67	40.02
2024-25 (Till Feb.25)	8.47	44.19	19.17

(b): With regard to Urea, the Government had announced New Investment Policy (NIP) – 2012 on 2nd January 2013 and its amendment on 7th October, 2014 to facilitate fresh investment in the urea sector and to make India self-sufficient in the urea sector. Total 6 new urea units have been set up under NIP-2012 which includes 4 urea units set up through Joint Venture Companies (JVC) of nominated PSUs and 2 urea units set up by the private companies. The units set up through JVC are Ramagundam urea unit of Ramagundam Fertilizers and Chemicals Ltd (RFCL) in Telangana and 3 urea units namely Gorakhpur, Sindri and Barauni of

Hindustan Urvarak & Rasayan Limited (HURL) in Uttar Pradesh, Jharkhand and Bihar, respectively. The units set up by private companies are Panagarh urea unit of Matix Fertilizers and Chemicals Ltd. (Matix) in West Bengal; and Gadepan-III urea unit of Chambal Fertilizers and Chemicals Ltd. (CFCL) in Rajasthan. Each of these units has installed capacity of 12.7 Lakh Metric Tonne per annum (LMTPA). These units are highly energy efficient as they are based on latest technology. Therefore, these units have together added urea production capacity of 76.2 LMTPA thereby total indigenous urea production capacity (Reassessed Capacity, RAC) has increased from 207.54 LMTPA during 2014-15 to 283.74 LMTPA at present. Further, an exclusive policy for the revival of Talcher unit of FCIL through JVC of nominated PSUs namely Talcher Fertilizers Limited (TFL) by setting up a new Greenfield urea plant of 12.7 LMTPA at coal gasification route has also been approved.

In addition, the Government also notified the New Urea Policy (NUP) – 2015 on 25th May, 2015 for the existing 25 gas-based urea units with one of the objectives of maximizing indigenous urea production. The NUP-2015 has led to additional production of urea by 20-25 LMTPA as compared to the production during 2014-15. These steps have facilitated increase in Urea production from 225 LMT per annum during 2014-15 to 314.07 LMT during 2023-24.

In case of Phosphatic & Potassic fertilizers (P&K), the companies are free to import /produce fertilizer raw materials, intermediaries and finished fertilizers as per their business dynamics. Based on the requests, the new manufacturing units or increase in manufacturing capacity of existing units have been recognized / taken on record under the NBS subsidy scheme, with a view to boost manufacturing and make country self-reliant in fertilizer production. Further, to promote Potash derived from Molasses (PDM) which is 100% indigenously manufactured fertilizer, it has been notified under Nutrient based subsidy (NBS) regime w.e.f 13.10.2021. Also, freight Subsidy on SSP, which is an indigenously manufactured fertilizer, has been made applicable since Kharif 2022 to help in promotion of SSP usage for providing Phosphatic or “P” nutrient to the soil. These steps have facilitated increase in production of P&K fertilizers from 159.54 LMT in 2014-15 to 182.85 LMT in 2023-24.

(c): Tagging / linking of other products with fertilizers is not encouraged by D/o Fertilizers. Instructions to fertilizer companies are also issued from time to time prohibiting tagging of products. State Governments are advised to take strict action under the Fertilizer Control Order (FCO) – 1985 to prevent tagging. Any complaint received at Department of Fertilizers is forwarded to State Governments for necessary action.
